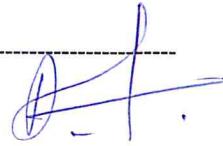


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No. 48/BB/17	-	For hearing	230/ 232	DTDC E-Commerce Logistics Ltd., & Another.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	V-J Achalanand [9880187470]	Advocate for petitioner	

The matter is listed today. Counsel for petitioner is present. Already he has filed paper publication. ROC report is received. Report from RD is not received. Registry to verify and put up note whether notices have been served on the RD and Income-tax department. No representation for OL. Counsel is directed to pursue with the OL office.

List it on 14.11.2017.

  
MEMBER (J)

  
MEMBER (T)